

# HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIV-03/2016-17-11315 Date: 03.11.2017

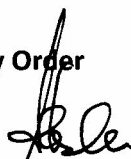
## NOTICE

This is to notify all concerned that the Firm **M/s In2IT Technologies Pvt. Ltd., Bhubaneswar** has qualified in the Technical Evaluation Process for the eTender for Comprehensive Annual Maintenance Contract (CAMC) for Server and Computer Peripherals installed at the District & Subordinate Court Complexes under eCourts Project Phase-II, published in the eProcurement portal of the Government of Odisha vide **eTender Notice No. XXXIV-03/2016-17-7764, Dated: 05.08.2017**. The Firm is deemed to be eligible for participating in the Financial Evaluation of Bids, unless notified otherwise by the Hon'ble Court.

It is important to note that the Financial Bid will be opened on 03.11.2017. Further details will be communicated to the afore-stated Firm through official email.

**N.B: The Hon'ble High Court of Orissa reserves all the rights to exercise discretion in the matters of awarding the Contract and to seek clarification/ recall/revoke any clause, if considered necessary.**

By Order

  
3.11.17  
Registrar (Judicial)

High Court of Orissa.